

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00749/2017

DATED THIS THE 7TH DAY OF FEBRUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

Sri Govind K. Purohit,
S/o Late Sri K.B. Purohit,
Aged about 57 years,
Occn. Junior Telecom Officer (O/D),
under Assistant General Manager (NWO External),
BSNL, PJ Extension,
Davangere: 577 002.
Postal Address
No. 684/1, 8th Main,
P.J. Extension,
Davangere: 577 002.

...Applicant.

(By Advocate Shri P. A. Kulkarni)

V/s.

1. Bharat Sanchar Nigam Limited,
By its Chairman & Managing Director.
CorporateOffice (Personnel-II Section)
Bharat Sanchar Bhavan,
4th Floor, Janpath,
New Delhi-110 001.

2. Chief General Manager Telecom,
Karnataka Telecom Circle, BSNL,
No.1, Swamy Vivekananda Road,
Halasuru,
Bangalore-560 008.

3. General Manager Telecom,
BSNL,
Devaraj Urs Layout,
Davangere: 577 006.Respondents.

(By Shri Vishnu Bhat, Standing Counsel for BSNL)

ORDER (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Learned Counsel for the respondents produces a letter No.E-436/SDELA/2017-18/35 dated 27.12.2017 and submits that the applicant had reported as SDOP, Davangere itself.

2. Therefore, the OA will not survive. It has become infructuous. Dismissed as infructuous. No order as to costs.

(P.K. PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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